CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF October 2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION OF DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
1	**SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-01(Renumbered as CC-01, w.e. 14.09.2026)**	**CENTRAL**	306	CS (COMM)	CS (COMM)/224/2026	21-02-2026	UCO BANK Vs SHANZA RUBAB	MANOJ KUMAR	9211938138	06-10-2026	227	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	OMP (COMM)	OMP (COMM.)/39/2026	04-05-2026	GNCTD Vs M/S BHAGIRATH RAM	SUSHIL KUMAR	9718669547	07-10-2026	156	NA	CONTESTED	NA	NA	SEC 34
			306	OMP (COMM)	OMP (COMM.)/40/2026	04-05-2026	GNCTD Vs M/S BHAGIRATH RAM	SUSHIL KUMAR	9718669547	07-10-2026	156	NA	CONTESTED	NA	NA	SEC 34
			306	OMP (COMM)	OMP (COMM.)/1/2026	03-01-2026	UNION OF INDIA Vs M/S AL-RAJ INDIA CONSTRUCTIONS	SAURAV SINGH YADAV	8954377855	14-10-2026	284	NA	CONTESTED	NA	NA	SEC 34
			306	CS (COMM)	CS (COMM)/374/2025	03-04-2025	SHRIYAI ENTERPRISES Vs DMIA NYATI LLP	BRIJESH TIWARI	9811699122	31-10-2026	576	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	CS (COMM)/687/2025	13-06-2025	KUNDAN LAL AND SONS Vs RANI ALANKAR JEWELLERS PVT LTD	ASHTOSH NAGAR	9999666398	27-10-2026	501	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
2	**SH. LOKESH KUMAR/SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT) (Renumbered as CC-02, w.e.f 14.09.2026)**	**CENTRAL**	--													
3	**SH. ANIL KUMAR SISODIA/SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-3 (Renumbered as CC-03, w.e. 14.09.2026)**	**CENTRAL**	--													
4	**SH. SUNIL CHOUDHARY, DISTRICT JUDGE COMMERCIAL COURT-04 TIS HAZRI COURT CENTRAL DELHI (Renumbered as CC-04, w.e. 14.09.2026)**	**CENTRAL**	410	CS(COMM)/431/2025	CS(COMM)/431/2025	23.04.2025	M/S. SPR JEWELS PVT. LTD. VS. SHAZLI NIAZ AND ANR.	SH. SIMARPAL SINGH SAWHNEY	9818999665	28.10.2026	553 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
5	**MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-05 (Renumbered as CC-05, w.e. 14.09.2026)**	**CENTRAL**	--													
6	**MS. SAVITRI/SH. RAMESH KUMAR II DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-06, w.e. 14.09.2026)**	**CENTRAL**	308 EXTENSION BLOCK THC DELHI	Trade Mark Act 1999	CS (COMM)/404/2021	03-02-2021	MAHESH NAMKEEN PVT LTD Vs OM PRAKASH NEBHWANI	SHRAVAN KUMAR BANSAL	6201970125	22-10-2026	2087 DAYS	NO	CONTESTED (DISMISSED)	NIL	NIL	Trade Mark Act 1999
			308 EXTENSION BLOCK THC DELHI	Possession and Recovery of Rent/Damages/Mesne profit	CS (COMM)/749/2023	06-05-2023	SMT SUDESH KUMARI Vs M/S SREERAM VANIYA GLOBAL EXIM PVT LTD	SAMEER DEWAN	9810134864	31-10-2026	1274 DAYS	YES	CONTESTED (DECREED)	NIL	NIL	Possession and Recovery of Rent/Damages/Mesne

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			308 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/76/2026	22-01-2026	union bank of india Vs Sonu Kumar and Ors	DEEPA GUPTA	9312292558	15-10-2026	266 DAYS	YES	CONTESTED (DECREED)	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/292/2026	12-03-2026	SHREE SAI VIGNESH TRADING PVT LTD Vs MANOJ KUMAR AGARWAL PROPRIETOR OF M/S GMB	SANJU GUPTA	9818271117 9873993304	05-10-2026	207 DAYS	YES	CONTESTED (DECREED)	NIL	NIL	RECOVERY
7	**SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-07, w.e. 14.09.2026)**	**CENTRAL**	301	Civil	CS (COMM)/689/2024	45448	M/s Allied Tubes Private Limited Vs Vinod Kumar Prop. of M/s Sejal Corporation	Gaganpreet Chawla	9873705051	46303	#MACRO?	Yes	Contested	46303		
			301	Civil	CS (COMM)/1106/2025	45946	Rajnish Yadav Vs Municipal Corporation of Delhi	Satyajit Kumar	9555215464	46323	#MACRO?	Yes	Contested	46323		
			301	Civil	CS (COMM)/6/2026	46025	UNION BANK OF INDIA Vs LEELA DEVI	Alok Kumar	9911000126	46308	#MACRO?	Yes	Contested	46308		
8	**SH. POORAN CHAND/SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-08, w.e. 14.09.2026)**	**CENTRAL**	COURT ROOM 309	CS (COMM)	CS (COMM)/821/2025	45859	Rajesh Kumar Verma Vs MUNICIPAL CORPORATION OF DELHI	Satyendra Kr Singh	9811161525	46303	444	-	Contested			
			COURT ROOM 309	Misc DJ	Misc DJ/539/2026	46258	Amit Mahajan Vs Municipal Corporation of Delhi	Utkarsh Sharma	7289988608	46303	45	-	Contested			
			COURT ROOM 309	Misc DJ	Misc DJ/59/2026	46041	PRASHANT BANSAL AND ANR Vs SUNPREET SINGH AND ANR	-	-	46304	263	-	Contested			
			COURT ROOM 309	CS (COMM)	CS (COMM)/661/2026	46179	MOHAMMED NAVED Vs MOHAMMAD JAVED	Bharat Arora	9811628929	46309	130	-	Contested			
			COURT ROOM 309	CS (COMM)	CS (COMM)/131/2026	46052	VISHAL VADEHRA Vs MUNICIPAL CORPORATION OF DELHI	Shubham Sharma	7633860576	46318	266	-	Contested			
			COURT ROOM 309	CS (COMM)	CS (COMM)/709/2026	46204	Yogesh Malik Vs Yogesh Sethi	Yesh Pal Singh	9717375409	46319	115	-	Contested			
			COURT ROOM 309	CS (COMM)	CS (COMM)/636/2025	45808	SURYA ROSHNI LIMITED Vs SANJAY KUMAR TIWARI	Shrihar Tripathi	9548888420	46323	515	-	Contested			
9	**SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-09, w.e. 14.09.2026)**	**CENTRAL**	401	CS (COMM)/	799/2025	45853	VIRENDER DAHIYA Vs REEMU SETH BHAMBI	VIDIT AGARWAL	8384877576	46296	443					
			401	CS (COMM)/3521/2021		44462	NIKE INNOVATE C.V. Vs UZAIR PROP. OF M/S RIDER SHOES.			46309	1847					
			401	CS (COMM)/533/2026		46153	State Bank of India Vs Ved Prakash	SUCHITA DIXIT	8896932838	46310	157					

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			401	CS (COMM)/172/2026		46062	M/S INDIAN FAB Vs MR. MO GUFRAN KHAN	SIDDHANT BANGA	9999369931	46323	261					
			401	CS (COMM)/1324/2024		45626	PUNJAB NATIONAL BANK Vs MUNESH	SUDHIR KUMAR SINGH	9868927179	46325	699					
			401	CS (COMM)/215/2025		45707	PUNJAB AND SIND BANK Vs SHAKUNTALA	ANSHU SHUKLA	9210043774	46326	619					
			401	CS (COMM)/1303/2025		46000	PURSHOTTAM GOEL Vs GEETA GULATI	PULKIT SANGHI	9555916121	46326	326					
			401	CS (COMM)/659/2026		46178	Bank of India Vs Teekam Singh	V.P. TIWARI	9990182901	46326	148					
10	**SH. NARESH KUMAR MALHOTRA/SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-10, w.e.f. 14.09.2026)**	**CENTRAL**	402	CIVIL CASE	CS(COMM)/1353/2025	RADHEY SHYAM VS MCD	46011	46301	Yes	CS(Comm)	Decree	NA	Contested			Recovery of Money
			402	CIVIL CASE	CS(COMM)/1501/2023	IMRAN VS FARID KHAN	45248	46308	Yes	CS(Comm)	Decree	NA	Contested			Recovery of Money
			402	CIVIL CASE	CS (COMM)/792/2023	INLAND WORLD LOGISTICS PVT LTD Vs BOSE ELECTRONICS	45057	46303	Yes	CS(Comm)	Dismissed	NA	Contested			Recovery of Money
			402	CIVIL CASE	CS (COMM)/1229/2020	CHIRANJEEVI ELECTRICALS Vs ETA ENGINEERING PVT LTD	43349	46326	Yes	CS(Comm)	Partly Decree	NA	Contested			Recovery of Money
			402	CIVIL CASE	CS (COMM)/444/2025	M/S GRANDEUR RECYCLING PRIVATE LIMITED Vs	45772	46312	Yes	CS(Comm)	Dismissed	NA	Contested			Recovery of Money
			402	CIVIL CASE	CS (COMM)/237/2026	Union Bank Of India Vs Sita Ram Dass and others	46076	46324	Yes	CS(Comm)	Decree	NA	Contested			Recovery of Money
11	**MS. MANJUSHA WADHWA/SH. ASHUTOSH KUMAR, , DISTRICT JUDGE (COMMERCIAL COURT)-01**	**WEST**		CS	CS (COMM)/789/2024	10-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED Vs TAUFIK AHAMAD PROPRIETOR OF BIHAR BOOT HOUSE	ARCHIT SINGHAL(P),	9599043045	01-10-2026	751	Yes	DISMISSED	Nil.	Nil.	
				CS	CS (COMM)/10/2026	03-01-2026	CANARA BANK Vs Kusum and Ors	Yudhishter Sharma(P),	9891251777	08-10-2026	278	Yes	DECREE	Nil.	Nil.	
				CS	CS (COMM)/320/2026	01-04-2026	BANK OF INDIA Vs M/S CAKES 98 THROUGH ITS PROPRIETOR MAYANK KHURANA	Amrendra Nath Shukla(P),	9910717081	09-10-2026	191	Yes	DECREE	Nil.	Nil.	
				CS	CS (COMM)/710/2023	27-09-2023	SUBHASH MANAKTALA PROPRIETOR OF M/S SM STEEL-- Vs HSK INFRA PVT LTD	SURENDRA(P),	9810524966	12-10-2026	1111	Yes	DECREE	Nil.	Nil.	

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				CS	CS (COMM)/807/2025	25-09-2025	NIKHIL JUNEJA PROPRIETOR M/S INTEGRAL INTERNATIONAL Vs PURSHOTTAM JHA	BHANU MOHAN(P),	9312432926	16-10-2026	386	Yes	DECREE	Nil.	Nil.	
				CS	CS (COMM)/956/2025	28-11-2025	State Bank of India Vs Devendra Kumar	Krishna Kr Sharma(P),	9315165656	24-10-2026	330	Yes	DECREE	Nil.	Nil.	
12	MS. RAJ RANI GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		(CS COMM)	CS (COMM)/430/2020	23-12-2020	GREY ORANGE INDIA PRIVATE LTD Vs ANKIT JAIN SOLE PROP. OF PACKiT SOLUTIONS			09-10-2026	2116	NO	Contested	NIL	NIL	
				(CS COMM)	CS (COMM)/298/2023	29-03-2023	NOVACARE HEALTHCARE SOLUTIONS PRIVATE LIMITED Vs CROSSLAY REMEDIES LTD			01-10-2026	1282	No	Contested	NIL	NIL	
				(CS COMM)	CS (COMM)/383/2024	30-04-2024	SURENDER KAUR PROP. OF M/S KARAN EMBROIDERY Vs Shivank Udyog Ltd through Mr Ashish Aggarwal (Director)			12-10-2026	895	No	Contested	NIL	NIL	
				(CS COMM)	CS (COMM)/318/2025	22-04-2025	M/S Niyati Communications Pvt Ltd Vs Mantaray Digicom Private Limited			05-10-2026	531	No	Contested	NIL	NIL	
				(CS COMM)	CS (COMM)/880/2025	03-11-2025	BAKSHI MARK PVT LTD Vs BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD			17-10-2026	348	No	Contested	NIL	NIL	
13	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/381/2023	45056	PRASHANT MEHTA PROPRIETOR OF DESIGN Z KNITWEARS Vs NEERAJ			46323	1267		Contested			
					CS (COMM)/426/2023	45078	MAYARA ALUMINIUM FORMWORK PVT LDT Vs SK INTEGRATED AND CONSULTANTS			46326	1248		Contested			
					CS (COMM)/872/2024	45572	OM STAMPINGS PVT LTD Vs NELCO ELECTRICALS PVT LTD			46326	754		Contested			
					CS (COMM)/726/2025	45896	vikas malik Vs dhamendra ahuja			46325	429		Contested			
					OMP (COMM.)/18/2026	46255	RAJU KUMAR Vs MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED			46312	57		Contested			
14	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST		CS (COMM)	CS (COMM)/552/2025	03-07-2025	DHIRAJ BHASIN VS TRILOK CHAND SHARMA	ROHAN KHANNA	9510609988	01-10-2026		NA	DISPOSED	Nil	Nil	
				CS (COMM)	CS (COMM)/989/2025	05-12-2025	BANK OF BARODA VS PURAN	ISHANT KHATTAR	8800176337	03-10-2026		NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/326/2026	02-04-2026	PREM SINGH VS THE NEW INDIA ASSURANCE CO LTD	PREM KUMAR	9136213987	22-10-2026		NA	DECREE	Nil	Nil	

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				CS (COMM)	CS (COMM)/466/2025	29-05-2026	MS FIN ENTERPRISES THROUGH ITS SOLE PROPRIETOR MRS TARA SHARMA VS RANJIT SINGH	SAURAV JOSHI	9560990911	27-10-2026		NA	DISMISSED	Nil	Nil	
				CS (COMM)	MISC DJ/624/2026	04-06-2026	MS ALFA STEEL THROUGH ARUN KUMAR VS MS KRISHNA STEEL CORPORATION THROUGH MS SANJAY	KRANT SINGH	9999993525	27-10-2026		NA	DISPOSED	Nil	Nil	
				CS (COMM)	CS (COMM)/655/2024	31-07-2024	DELIGHTFUL GOURMET PVT LTD VS KRISHNA SUPER MARCHE 37 TRADERS LLP	YASHUDEV	9466369656	29-10-2026		NA	DECREE	Nil	Nil	
15	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/135/2021	CS (COMM)/135/2021	22-02-2021	DR. POOJA RATNANI THR. GPA HARISH RATNANI Vs PRESIDIUM PUNJABI BAGH AND ORS			17-10-2026			DECREE			
				CS (COMM)/136/2021	CS (COMM)/136/2021	22-02-2021	HARISH RATNANI Vs PRESIDIUM PUNJABI BAGH AND ORS			17-10-2026			DECREE			
				CS (COMM)/26/2024	CS (COMM)/26/2024	11-01-2024	Pankaj Mohan Gombar (Deceased) (Through LRs) Vs Pravin Kumar And Ors			07-10-2026			DECREE			
				CS (COMM)/54/2025	CS (COMM)/54/2025	24-01-2025	M/s AGGARWAL IRON AND STEEL INDUSTRIES Vs M/s ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED			28-10-2026			DECREE			
				CS (COMM)/392/2025	CS (COMM)/392/2025	13-05-2025	State Bank of India Vs Rahul Sharma			24-10-2026			DECREE			
				CS (COMM)/808/2025	CS (COMM)/808/2025	25-09-2025	M/s Prachi Infra And Roads Private limited Vs STRUC-RITE METAL BUILDING SYSTEM			12-10-2026			DECREE			
16	MS. NEELOFER ABIDA PERVEEN, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	--													
17	SH. ANIL ANTIL DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	OMP (COMM.)	85/2024	23.04.2026	M/S INDIAN AGRO MARKETING COOP. LTD. VS. UNION OF INIDA	SH. VIJAY KASANA	9873416665	16.10.2026	906	NOT	ALLOWED	NOT	NOT	SECTION 34
			1	OMP (COMM.)	83/2024	23.04.2026	M/S INDIAN AGRO MARKETING COOP. LTD. VS. UNION OF INIDA	SH. VIJAY KASANA	9873416665	16.10.2026	906	NOT	ALLOWED	NOT	NOT	SECTION 34
			1	OMP (COMM.)	90/2024	23.04.2026	M/S INDIAN AGRO MARKETING COOP. LTD. VS. UNION OF INIDA	SH. VIJAY KASANA	9873416665	16.10.2026	906	NOT	ALLOWED	NOT	NOT	SECTION 34
			1	OMP (COMM.)	87/2024	23.04.2026	M/S INDIAN AGRO MARKETING COOP. LTD. VS. UNION OF INIDA	SH. VIJAY KASANA	9873416665	16.10.2026	906	NOT	ALLOWED	NOT	NOT	SECTION 34
			1	OMP (COMM.)	84/2024	23.04.2026	M/S INDIAN AGRO MARKETING COOP. LTD. VS. UNION OF INIDA	SH. VIJAY KASANA	9873416665	16.10.2026	906	NOT	ALLOWED	NOT	NOT	SECTION 34

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			1	OMP (COMM.)	86/2024	23.04.2026	M/S INDIAN AGRO MARKETING COOP. LTD. VS. UNION OF INIDA	SH. VIJAY KASANA	9873416665	16.10.2026	906	NOT	ALLOWED	NOT	NOT	SECTION 34
			1	OMP (COMM.)	88/2024	23.04.2026	M/S INDIAN AGRO MARKETING COOP. LTD. VS. UNION OF INIDA	SH. VIJAY KASANA	9873416665	16.10.2026	906	NOT	ALLOWED	NOT	NOT	SECTION 34
			1	OMP (COMM.)	89/2024	23.04.2026	M/S INDIAN AGRO MARKETING COOP. LTD. VS. UNION OF INIDA	SH. VIJAY KASANA	9873416665	16.10.2026	906	NOT	ALLOWED	NOT	NOT	SECTION 34
			1	ARB. A. (COMM.)/	2/2026	03.03.2026	SHRI AJIT SINGH CHAUDHARY Vs EXPRESSIONS PORTFOLIO PVT LTD	SH. RAKESH SRIVASTAVA	9911116314	01.10.2026	212	NOT	ALLOWED	NOT	NOT	Arbitration & Conciliation Act, 1996 37
			1	OMP (COMM.)/	104/2026	30.05.2026	OMJAY EVJ LIMITED Vs AERIES COMMUNICATION INDIA PRIVATE LIMITED	J. SAGAR ASSOCIATES	8360188139	30.10.2026	178	NOT	ALLOWED	NOT	NOT	Arbitration & Conciliation Act, 1996 37
18	**SH. MANOJ KUMAR-I, DISTRICT JUDGE, COMMERCIAL COURT**	**NEW DELHI**	25	CS (COMM.)	410 / 2024	09.05.2024	GAURAV GOYAL VS. M/S NKG INFRASTRUCTURE LTD.	MR. HARDIK AGGARWAL	7859984398	31.10.2026	758	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
19	**MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03**	**NEW DELHI**	20	OMP (I) (COMM.)	137/2026	28/04/2026	AMIT KUMAR MITTAL VS INDIAN OIL CORPORATION LTD AND ANR	Sh. Suresh Chandra Sharma	9313591874	46303	163	NO	DISMISSED	NO	NO	PETITION U/S 9 OF ARBITRATION & CONCILIATI
			20	CS (COMM.)	784/2022	14/09/2022	PURNIMA ADVERTISING AGENCY VS THAMPURATTYS INDIA	Ms. Sushma Singh	NOT AVAILABLE	46304	1486	YES	DECREED	NO	NO	SUIT FOR RECOVERY
			20	CS (COMM.)	124/2025	19/02/2025	VEER SINGH MALIK VS WORKING BUSINESS PVT LTD	Sh. Rajinder Juneja	NOT AVAILABLE	46304	597	YES	PLAINT RETURNED	NO	NO	SUIT FOR RECOVERY
			20	CS (COMM.)	114/2026	46065	FUTURE FOCUS INFOTECH PVT LTD VS IDC TECHNOLOGIES SOLUTIONS INDIA PVT LTD	Sh. Animesh Rajoriya,	9999788392	13/10/2026	243	YES	PLAINT RETURNED	NO	NO	SUIT FOR RECOVERY
			20	OMP (COMM.)	48/2023	27/03/2023	SHYAM INDUS POWER SOLUTIONS PVT LTD VS NAVEEN CHAUHAN	Shivani Sharma	9056115160	28/10/2026	1311	NO	ALLOWED	NO	NO	OBJECTION U/S 34 OF ARBITRATION & CONCILIATI
			20	CS (COMM.)	613/2020	44170	BHARTI PANDEY Vs THERMOTECH ENGINEERS	Sh. Anuj Agarwal	9999490798	31/10/2026	2156	YES	DECREED	NO	NO	SUIT FOR RECOVERY
20	**SH. RAKESH PANDIT , DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	12, New Court Block-I	Civil Suit	OMP (COMM.)/46/2025	45910	MRS SARITA AGARWAL Vs CNH INDUSTRIAL CAPITAL (INDIA) PRIVATE LIMITED	Sh. Kaustub Narendran	9717316369	46296	386	Yes	ALLOWED	NA	NA	Petition U/s 34 of Arbitration & Conciliation Act
			12, New Court Block-I	Civil Suit	CS (COMM)/421/2025	45909	VIKAS GHAI Vs CASA2 STAYS PRIVATE LIMITED (FAB HOTELS)	Sh. Sachin Tanwar	9540472006	46308	399	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/24/2024	45301	Rajesh Kumar Ranjan Vs M/s Arv Studio	Sh. Faiyaz Hasan	9871306263	46318	1017	Yes	DISMISSED	NA	NA	Suit for Recovery

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			12, New Court Block-I	Civil Suit	CS (COMM)/88/2021	44247	M/S FLORITECH BUILDCON Vs M/S HOLISTIC CONSTRUCTIONS PVT. LTD. AND ORS.	Sh. Rishi Sood	9650133112	46319	2072	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/424/2023	45120	VIVEK V. KHANNA Vs AMERICAN EXPRESS INDIA PRIVATE LIMITED	Ms Aadhyaa Khanna	7837629029	46322	1202	Yes	PARTLY DECREED/DISMISSED	NA	NA	Suit for Recovery
21	SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT/ MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	OMP (COMM) 11/2026	46101	TAJINDER PAL SINGH VS IDFC FIRST BANK LTD & ORS	BHAGWAN JHA	9953944840	46300	199	-	CONTESTED	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 368/2025	45869	SMALL FARMERS VS MATOSHRI EXPORTS	KK AGGARWAL	9810006579	46325	456	-	CONTESTED	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 437/2025	45916	M/S JAINSONS DEPARTMENTAL STORES VS AMIT BASIN	PUNEET DHAWAN	9899141610	46317	401	-	CONTESTED	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 194/2025	45764	M/S SMALL FARMERS AGRIBUSINESS VS M/S TIRUPATI AGRO INDUSTRIES	ANMOL PANWAR	9871717254	46307	543	-	CONTESTED	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 229/2025	45778	CANARA BANK VS GURU CHARAN YADAV	SANJEEV CHOPRA	9711142200	46326	548	-	CONTESTED	-	-	-
22	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURTSH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/289/2026	46164	PACE CREATION Vs ANAYA POLYCOATERS	Amarendra Kr. Dubey	9260958246	46309	145	YES	CONTESTED	-	-	Suit for Recovery
			17, New Court Block-I	Commercial	CS (COMM)/533/2024	45619	THE SOUTH INDIAN BANK LTD Vs PAUL VARGHESE	S.K. Garg	9811141796	46324	705	YES	CONTESTED	-	-	Suit for Recovery
23	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/314/2024	45479	DCIPHER TALENTS PVT. LTD. VS ANMOL KALRA	Ms. Shubhi Singh and Sh. Sabhay Choudhary	9205138055, 9871567339	46310	831	YES	Contested	-	-	SUIT FOR RECOVERY
			29, New Court Block-II	Commercial	CS (COMM)/357/2022	44715	VINAYAK ENTERPRISES Vs BLUE LEAF CORPORATION AND ORS.	SH. AVINASH KUMAR	9999991527	46325	1610	YES	Contested	-	-	SUIT FOR RECOVERY
			29, New Court Block-II	Commercial	CS (COMM)/3/2023	44928	R H AGRO OVERSEAS PVT LTD Vs SHRI DHIRAJ KUMAR	SH. S. S. RANA	9818202368	46325	1397	NA	Contested	-	-	TRADE MARK ACT
			29, New Court Block-II	Commercial	CS (COMM)/122/2025	45727	IFFCO-MC CROP SCIENCE PRIVATE LIMITED Vs NEW PREMJEE FERTILIZER	SH. SHUBHAM SAIGAL	9407223688	46325	598	YES	Contested	-	-	SUIT FOR RECOVERY
24	SH. AJAY PANDEY, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM)/589/2023	45225	RAM KUMAR VS AMIT SHARMA	SAURABH VERMA	9911506046	46309	1084	YES	DECREED/CONTESTED	-	-	SUIT FOR RECOVERY

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			40, New Court Block-II	Commercial	OMP (COMM)/33/2025	45882	INDERJEET SINGH VS CASEWELL DRILING SERVICES PVT. LTD.	ABHISHEKH YADAV	1149066440	46326	758	-	DISMISSED/CONTESTED	-	-	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM)/468/2024	45569	THE INTERIOR HUB VS WITS INTERIOR PVT. LTD. & ORS.	B. S. BAGGA	9818717198	46309	740	-	ARBITRATION PETITION ALLOWED	-	-	SECTION-34 OF ARBITRATION
25	**MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	18 BLOCK 1	OMP (I) COMM	123/26	46205	RAJEEV SACHDEVA VS. BALDEV RAJ DANG AND ORS.	SUJEET GUPTA	9811904386	46296	91	N/A	DISMISSED	46296	N/A	
				CS COMM	208/23	44984	M/S VSD ENGINEERING PVT LTD.VS. M/S HARJI ENGINEERING WORKS PVT. LTD.	SAROJ KUMAR JHA(P),	9818701001	46301	1317	N/A	DISMISSED	46301	N/A	
				OMP I COMM	191/26	46274	THE HI TECH ENGINEERS VS. CREATARA MOBILITY PVT.LTD.	Sumesh Malhotra(P),	971847482	46322	48	N/A	DISMISSED	46322	N/A	
26	**SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.**	**SOUTH-EAST**	14	Commercial Suit	CS (COMM)/240/2026	04.04.26	Mohd Nasir Saifi Sole Prop of Super Solution India Vs Vieux Advertising through it Prop Gaurav Rai	RISHIKESH DEO	N/A	46305	189	YES	DECREED	-	-	
					CS (COMM)/1204/2022	16.12.22	SPJ CARGO PRIVATE LIMITED Vs A L NOOR EXPORTS	ARYNA ARORA	N/A	46307	1396	YES	DECREED	-	-	
					CS (COMM)/254/2025	27.03.25	JIT GLOBAL FREIGHT SOLUTIONS PRIVATE LIMITED Vs SNNR PRIVATE LIMITED	AADESH SARASWAT	N/A	46308	565	YES	DECREED	-	-	
					CS (COMM)/995/2025	05.12.25	PORTRONICS DIGITAL PRIVATE LIMITED Vs NEW SHOP CSTORE NETWORK PVT LTD	SUMIT NAGPAL	N/A	46326	330	YES	DISMISSED	-	-	
27	**MS. VRINDA KUMARI, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	20	CS(COMM)	717/2025	04.09.2025	SUDHA VERMA V/S SHRUTI RAHEJA	LALIT MATHUR	9555319555	14.10.2026		NO	REJECTED	-	-	--
				CS(COMM)	337/2024	06.05.2024	DIWAKAR GUPTA V/S M/S TULIP CREATIONS	ABDUL WAHID	8383953944	30.10.2026		NO	DECREED	-	-	
				CS(COMM)	417/2021	22.09.2021	SABHYATA COTTON PVT. LTD. V/S PUNEET BUDHIRAJA	BUTTAN AND ASSOCIATES	9818208200	31.10.2026		NO	DECREED	-	-	

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28	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	ARBITRATION AND CONCILIATION ACT	OMP (COMM)/94/2023	45215	ZETFLY ONLINE SERVICES Vs ABHAY TECHNO SERVICES PVT LTD	Sameer Jain(P),	9818877450	46302	1087	--	--	--	--.	
				ARBITRATION AND CONCILIATION ACT	ARB A (COMM)/1/2026	46046	AADIDEVA INFRATECH PVT LTD Vs M/S KAILA DEVI STONE IMPLEX	Mehaak Jaggi(P),	9811250312	46319	273	--	--	--	--.	
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/35/2025	45763	M/S AGARWAL AUTO TRADERS AND ORS Vs MS SARIKA CHATURVEDI	Rahul Ahlawat(P),	9873976214	46322	559	--	--	--	--.	
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/39/2025	45771	MS SARIKA CHATURVEDI Vs AGARWAL AUTO TRADERS	Natwar Rai(P),	9818906064	46322	551	--	--	--	--.	
29	MS. NEELAM SINGH	SOUTH-EAST	22	ARBITATION & CONCILLATION ACT	OMP(COMM)107/2023	28-11-2023	M/s. Indospirit Distribution Limited VS M/s. Jotindra Steel & Tubes Ltd. & Anr	ANAND SHANKAR JHA	9899617989	01-10-2026	1038	YES	CONTESTED	--	--	
				ARBITATION & CONCILLATION ACT	OMP(T)COMM 01/2026	10-09-2026	SAIRA BANO VS MADHU MAHAJAN & ORS	VIKASH SHARMA	9696119090	01-10-2026	21	YES	CONTESTED	--	--	
				ARBITATION & CONCILLATION ACT	OMP(COMM) 49/2025	15-07-2025	DDA VS RAKESH KUMAR & CO	ANISH DHINGRA	9818266660	03-10-2026	445	YES	CONTESTED	--	--	
				ARBITATION & CONCILLATION ACT	OMP(COMM) 36/2026	16-07-2026	PITAMBER NATH JOSHI VS AXIS BANK LTD	RAJ KUMAR	9810007600	06-10-2026	82	YES	CONTESTED	--	--	
				Commercial Suit	CS(COMM)905/2026	03-03-2023	M/S SIREEN METAL WORKS VS PALLADIUM SAFETY SOLUTIONS PVT LTD	GAURAV VERMA	--	15-10-2026	1322	YES	CONTESTED	--	--	
				Commercial Suit	CS(COMM) 162/2021	10-03-2021	SAHAMAL SINGH VS SSG TELCO PVT LTD	SETHI LAW	9891788743	27-10-2026	2057	YES	CONTESTED	--	--	
				Commercial Suit	CS(COMM) 564/2025	10-07-2025	M/S DYNAMIC ENGINEERS LTD VS MS AMBIT SWITCHGEAR PVT LTD & ORS	SHAHEER SINGH	9811680828	27-10-2026	474	YES	CONTESTED	--	--	
				Commercial Suit	CS(COMM) 125/2025	12-02-2025	M/S OLYMPIC PETROPRODUCTS LTD VS M/S INDUS VALLEY PROMOTERS LTD	SANCHIT GARG	8506812719	28-10-2026	623	YES	CONTESTED	--	--	
				Commercial Suit	CS(COMM) 39/2024	23-01-2024	M/S GRAFIX SOLUTIONS VS M/S VAJRA TRADERS AND ORS	RAKESH SHARMA	--	30-10-2026	1011	YES	CONTESTED	--	--	
				Commercial Suit	CS(COMM) 280/26	16-04-2026	HETITCH INDIA PVT LTD VS M/S VIAK GROUP PVT LTD	RUPAM KUMARI	9910721966	28-10-2026	195	YES	CONTESTED	--	--	
30	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS (COMM)/261/2021	27-07-2021	HARKIRAT SINGH SODHI Vs M/S RIGA FOODS LLP DIVA AND ORS.	RAJAT HASIJA	7011908279	05-10-2026	1896	YES	DECREED/CONTESTED	..	....	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
				COMMERCIAL CASE	CS (COMM)/59/2023	16-01-2023	UDAY SINGH AHLAWAT Vs TATA AIG GENERAL INSURANCE CO. LTD.	MOHIT MADAN	8130058325	22-10-2026	1375	YES	DISMISSED/CONTESTED	...	....	
				COMMERCIAL CASE	CS (COMM)/576/2025	14-07-2025	GANGA DEVI AND ANR Vs MOHD GUDDU	AVTAR SINGH	9810910333	07-10-2026	450	YES	DECREED/CONTESTED	...	....	
				COMMERCIAL CASE	CS (COMM)/961/2025	28-11-2025	MANOJ KUMAR BHARTIYA PROPRIETOR OF M/S M D INDUSTRIES Vs MOHD FEROZ KHAN PROPRIETOR OF M/S C N	SARTHAK AHUJA	9891947575 & 9873300964	05-10-2026	342	YES	DECREED/CONTESTED	...	...	
				U/S 9	OMP (COMM.)/239/2026 (I)	13-10-2026	WEST COAST OPTICABLES LIMITED Vs G R INFRAPROJECTS LIMITED AND ANR.	SHRUTI SABHARWAL	9810746783	14-10-2026	1	YES	DISMISSED/CONTESTED			
				TRADEMARK	CS (COMM)/485/2026	03-06-2026	ARADHANA FASHIONS PRIVATE LIMITED Vs ARADHANA FAMILY SHOPEE AND ANR.	KIRATHRAJ SADANA	8080722422	14-10-2026	133	YES	PLAINT RETURNED/CONTESTED			
31	**SH. TARUN SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	30	CS(COMM)	CS (COMM)/433/2025	21.05.2025	Sabena Puri Vs The New India Assurance Company Limited	Navneet Goyal	9811224831	29.10.2026	526	N/A	ALLOWED	N/A	N/A	-
32	**MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	39	CS(comm)	382/2025	05.05.2025	M/s Mogli Labs India Pvt. Ltd. Vs. Rekha Goswami & Anr.	Tarun Verma	9871495838	08.10.2026	532	No	Contested	N.A.	N.A.	
				CS(comm)	772/2025	23.09.2025	Nikunj Goswami Vs. M/s Migli Labs India Pvt. Ltd.	Rajesh Anand	7011125378	08.10.2026	379	No	Contested	N.A.	N.A.	
				CS(comm)	3926/2024	07.12.2024	Karan Duggal Vs. Yashovardhan Azad	Raghu Vashishth	9873632733	10.10.2026	672	No.	Contested	N.A.	N.A.	
				CS(COMM)	248/2023	14.03.2023	Canon India P. Ltd. Vs. M/s Sumit Digital Prints	J. Sagar	8447507345	23.10.2026	1319	No.	Contested	N.A.	N.A.	
				CS(COMM)	209943/2016	21.04.2026	Iffco Tokio General Insurance vs. M/s Associates Containers	Ramesh Kumar	9540999465	28.10.2026	4482	No.	Contested	N.A.	N.A.	
33	**SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	**EAST**	209	RECOVERY	103/2023	15-03-2023	LINKERS INDIA LOGISTICS PVT LTD. VS. P AND G ENTERPRISES PVT.LTD.	ANKIT GUPTA VS. RAVINDER KUMAR	-	24-10-2026	1314	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	13/2024	03-01-2024	PUNJAB NATIONAL BANK E OBC BANK VS. INDERPAL SINGH KOHLI	JYOTI GAUTAM VS VANDANA	-	15-10-2026	1012	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	156/2024	15-05-2024	SKYLARK EXPRESS DELHI PVT.LTD. VS. AAJ ENTERPRISES PVT.LTD.	VAIBHAV CHAURASIYA VS. MOHIT AGGARWAL	-	05-10-2026	870	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	15/2025	16-01-2025	NEHUL TRADERS P. LTD. VS. BISHWANATH TRADERS AND INVESTMENT	KP SINGH VS. ANAND MISHRA	-	08-10-2026	627	YES	CONTESTED	NIL	NIL	

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			209	RECOVERY	42/2025	10-02-2025	BANK OF BARODA VS. MURLIDHAR	UMESH JOSHI VS. AMENDRA KR. CHAUBHEY	-	06-10-2026	601	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	91/2025	25-03-2025	USHA DEVI VS. THE NEW INDIA ASSURANCE CO. LTD.	SACHIN KR. JAIN VS. VANDANA SURANA	-	17-10-2026	567	YES	CONTESTED	NIL	NIL	
			210	RECOVERY	341/2025	03-12-2025	MANJU B PVT. LTD. VS. CHITRA DIDWANIA	BHANU GUPTA VS. AJAY KUMAR,	-	06-10-2026	303	YES	CONTESTED	NIL	NIL	
			211	RECOVERY	85/2026	10-03-2026	PUNJAB NATIONAL BANK VS. M/S SHIVANI FOOTWEAR	SANJAY KUMAR VS. HARSH BANSAL	-	2-10-2026	202	YES	CONTESTED	NIL	NIL	
34	**MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)**	**EAST**	--													
35	**SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01**	**NORTH EAST**	201, New Building KKD	C.S. (COMM)	36/2026	24-04-2026	SHAILESH SINGH Vs KBPL INFRASTRUCTURE PVT LTD	-	-	17-10-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	81/2026	06-08-2026	MEERA FAB Vs NAVED ALI	-	-	27-10-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	83/2026	17-08-2026	BAJAJ BROTHERS PVT LTD Vs GULSHAN KUMAR AHUJA	-	-	27-10-2026	-	-	CONTESTED	No Execution filed till date	-	
				OMP (COMM)	4/2026	09-10-2026	RAMAN KALRA Vs MS SBI CARDS AND PAYMENT SERVICES LIMITED	-	-	29-10-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	68/2026	28-10-2026	UNION BANK OF INDIA THROUGH AUTHORIZED REPRESENTATIVE Vs RAHUL YADAV	-	-	31-10-2026	-	-	CONTESTED	No Execution filed till date	-	
36	**SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)**	**SHAHDARA**	301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/263/2025	25-04-2025	PRINCE KASHYAP Vs PRADEEP KASHYAP	SIDDHANT DHINGRA	9650677902	01-10-2026	524	YES	DISMISSED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	MISC DJ/28/2026	08-01-2026	Meena Vs M/s Aneesh Jewellers Pvt Ltd	DUSHIYANT	7042437987	03-10-2026	268	NO	DISPOSED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/223/2024	06-04-2024	Punjab And Sind Bank Vs Smt Deepali Malik	SHADAB KHAN	9999699489	07-10-2026	914	YES	DECREED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/155/2025	11-03-2025	Pawan Kumar Vs r n agencies	GAURAV SHARMA	9811695953	08-10-2026	576	YES	DECREED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/336/2026	08-07-2026	ASIF AHMED Vs BSES YAMUNA POWER LIMITED	KULDEEP GOLA	9711 897676	17-10-2026	101	YES	REJECTED	NIL	NIL	

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			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	OMP (COMM)/16/2025	15-12-2025	UNION OF INDIA THROUGH CPWD Vs VOID FIRE CONSULTANTS AND ORS	SANDEEP TYAGI	9811982208	28-10-2026	317	NO	DISMISSED	NIL	NIL	
37	SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	--													
38	SH.RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 17/2024	08.01.2024	SHREE BANKEY BEHARI FABRICS PVT LTD VS KARAN AGARWAL	NEELAM MALIK	7303296156	06.10.2026	1002	NO	DECREED	NA	NA	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	EX 211/2023	08.08.2023	WASEEM AHMED VS MOHAMMED SHAMIM AHMED	HIMAL AKHTAR	9584623154	15.10.2026	1164	NO	DECREED	NA	NA	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 60/2026	02.02.2026	CANARA BANK VS MS ELMILLOR INDIA PVT LTD	ARUN YADAV	9910431437	15.10.2026	255	NO	DECREED	NA	NA	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 241/2025	19.04.2025	M/S IMBODIAN TRADING PVT LTD Vs M/S VINEET TRADING CO	ARPIT BHALLA	9562541456	28.10.2026	557	NO	DECREED	NA	NA	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 500/2025	14.08.2025	BANK OF BARODA VS MICHAEL	GEETANJALI SHARMA	8447833470	31.10.2026	443	NO	DECREED	NA	NA	
39	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	--													
40	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	406	Civil	CS (COMM.)/829/2022	01-11-2022	JAIN NARROW FABS Vs ADAPTIVE CREATION			01-10-2026	DISMISSED		Contested			
					CS (COMM.)/226/2023	23-03-2023	JAI BHAGWAN GOEL Vs VIKAS AGGARWAL			01-10-2026	DECREED		Contested			
					CS (COMM.)/20/2020	15-01-2020	M/S DIWAN MUNDHRA BROS P LTD Vs AJAY KUMAR			05-10-2026	DECREED		Contested			
					CS (COMM.)/53/2020	01-02-2020	PUNJAB AND SIND BANK Vs RAM NIWAS BHARDWAJ AND ANR			07-10-2026	DECREED		Contested			
					CS (COMM.)/453/2019	17-12-2019	PIYUSH SHARMA Vs KAPIL SHARMA AND ORS.			12-10-2026	DISMISSED FOR NON-PROSECUTION		Contested			
					CS (COMM.)/546/2021	22-10-2021	VIPIN KUMAR JAIN Vs ICICI Lombard General Insurance Co. Ltd.			13-10-2026	DECREED		Contested			

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					CS (COMM.)/397/2022	10-05-2022	VIPIN KUMAR JAIN Vs ICICI Lombard General Insurance Co. Ltd.			13-10-2026	DECREED		Contested			
					CS (COMM.)/325/2019	05-09-2019	M/S HINDUSTAN COCA-COLA BEVERAGES PVT.LTD Vs M/S R.N.CHADDHA AND CO. AND ORS			13-10-2026	COMPROMISED		Contested			
					CS (COMM.)/276/2020	21-12-2020	ANIL GOEL Vs ASHOK KATARIA AND ORS.			23-10-2026	DISMISSED FOR NON-PROSECUTION		Contested			
					CS (COMM.)/436/2019	10-12-2019	M/S RAM NIWAS GOEL Vs THE EXECUTIVE ENGTINEER AND ANR			28-10-2026	DECREED		Contested			
41	**SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT,.SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)**	**NORTH-WEST**	--													
42	**SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT**	NORTH	--													
43	**SH. MOHD, FARRUKH/VACANT COURT OF SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)**	NORTH	--													
44	**SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01**	**SOUTH WEST**	603	COMMERCIAL SUIT	CS(COMM.) 611/2025	11.11.2025	CANARA BANK V/S RAHUL KUMAR	CHITRA MALHOTRA(P),	9212888057	03.10.2026	326	NIL	DECREED	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS(COMM.) 616/2025	11.11.2025	XENON PHARMA PVT LTD VS. DIMPLE KAPOOR	NAVEEN CHANDRA	9871631454	06.10.2026	329	NIL	DECREED	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS(COMM.) 669/2025	08.12.2025	VANDANA VS CARE HEALTH INSURANCE LTD.	MAYANK VERMA	9873782800	13.10.2026	309	NIL	DECREED	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS(COMM.) 50/2026	29.01.2026	BIOBERG LIFESCIENCES VS. MANOJ KUMAR	Virender kumar Puri	8287708249	16.10.2026	260	NIL	DECREED	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS(COMM.) 51/2026	29.01.2026	KARTIK GOEL VS NYSAA RETAIL VENTURE PVT LTD	Nitin Pandey	8130434014	30.10.2026	274	NIL	DECREED	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS(COMM.) 642/2025	31.10.2026	CANARA BANK V/S RAHUL KUMAR	BIJAY MOHAN GOSWAMI	915893668	31.10.2026	345	NIL	DECREED	NIL	NIL	NIL
45	**SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02**	**SOUTH WEST**	613	Commercial Suit	CS (COMM)/42/2025	25-01-2025	OZONE PHARMACEUTICALS LTD. Vs AASHIRWAD MEDICOS PRIVATE LIMITED	Sh Surender Tyagi	9999993833	01-10-2026	614	DECREED	....	....	Recovery of money	
			613	Commercial Suit	CS (COMM)/693/2025	18-12-2025	Concertina Coils Pvt Ltd Vs ROBUST STEEL PRODUCTS	Mohit Aggarwal(P),	9811449071	03-10-2026	289	DECREED	.....	.....	Recovery of money	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED / SETTLED)	DATE OF EXECUTION OF DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
			613	Commercial Suit	CS (COMM)/69/2026	05-02-2026	QUICKSHIP GLOBAL EXPRESS PVT LTD Vs SINGHAL EXPORTS THROUGH ITS PROPRIETOR MS	Meridian Attorneys(P),	870998800	06-10-2026	243	DECREED	....	....	Recovery of money	
			613	Commercial Suit	CS (COMM)/302/2026	15-05-2026	VED PAL SINGH Vs RONIT BHASIN	NITISH KUMAR RAI(P),	9868720400	10-10-2026	148	DECREED	....	....	Recovery of money	
46	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS (COMM)/286/2025	28-05-2025	SMT MONIKA Vs S.R. MACHINERY	SH. SAMARPAL SINGH	9654778193	03-10-2026	493 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS (COMM)/65/2026	04-02-2026	SISKO WORLDWIDE LOGISTICS INDIA PVT LTD Vs JOHNSON CONTROL (S) PTE LTD	SH. ASHISH YADAV	9311668810	06-10-2026	244 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS (COMM)/104/2024	24-02-2024	ABS SERVICES Vs SHANTI MOHAN EDUCATIONAL TRUST	SH. DINESH KR MUDGIL	9810827525	12-10-2026	961 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS (COMM)/163/2022	04-04-2022	SUN STAR ENTERPRISES Vs TULSI APPARELS	SH. SAMEER SIDHAR	9999918302	13-10-2026	1713 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	Counter Claim/2/2023	16-01-2023	TULSI APPARELS Vs SUN STAR ENTERPRISES	SH. AKASH SAINI	9811181767	13-10-2026	1365 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS (COMM)/331/2025	01-07-2025	OM PRAKASH Vs ANTRIKSH INFRATECH PVT LTD	MOHD. MOSIN RAJA	8527982993	14-10-2026	470 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS (COMM)/696/2025	19-12-2025	STATE BANK OF INDIA Vs LOVE LEDER EXPORTS	MR. NIRMAL MISHRA	9311131978	24-10-2026	309 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS (COMM)/356/2024	12-07-2024	AIRVAK BLOWERS Vs ENZOTEC SOLUTION	MR. RAMAN MISHRA	9811604197	27-10-2026	837 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS (COMM)/113/2026	06-03-2026	SHIPBOLT INDUSTRIES PVT LTD Vs BHAWAN SINGH	SH. SHARVAN KUMAR	9996397065	31-10-2026	219 DAYS	NIL	NIL	NIL	NIL	
47	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(Comm)	271/2025	24.05.2025	NAINITAL BANK LTD. VS PARUL	KARAN ANAND	9811867947	10.10.2026	504 Days	Yes	DECREED			
			509	CS(Comm)	111/2024	26.02.2024	JITIN TYAGI VS AN INSTITUTE FOR GROOMING PROFESSIONAL	RAMESH C SHARMA	9213033504	24.10.2026	971 Days	Yes	PARTLY DECREED			
			509	Counter claim	15/2025	08.04.2025	AN INSTITUTE FOR GROOMING PROFESSIONAL VS JITIN TYAGI	DEEPAK MITTAL	9821252126	24.10.2026	564 Days	No	PARTLY DECREED			
			509	OMP(Comm)	23/2026	11.06.2026	SATPAL SINGH VS SUNDARAM FINANCE LTD.	DEEPAK GODARA	9899691920	30.10.2026	141 Days	No	DISMISSED			